

(b) There are a large number of types of work and the pay varies according to the nature of each type. The pay scales are based on the recommendation of the Central Pay Commission.

(c) The Employees' Provident Funds Ordinance does not apply to workers in the Cordite Factory. They are, however, eligible for joining the Indian Ordnance Factories Workmen's Provident Fund.

अनुसूचित बैंकों द्वारा दिया गया ऋण

४१८. सेठ गोविन्द दास : क्या बिल मंत्री वे शर्तें बतलाने की कृपा करेंगे, जिन के अनुसार निम्न चीजों पर अनुसूचित बैंकों द्वारा ऋण तथा अग्रिम धन दिये जाते हैं—

- (१) सोना-चाँदी,
- (२) मृत और कपड़ा,
- (३) खाद्यान्न,
- (४) लिलहन,
- (५) संयुक्त स्क्रंध समवायों के अंग,
- (६) गुड़ और चीनी,
- (७) लदाव—पत्रक (बिल आफ़ रेडिंग ?)

**The Minister of Finance (Shri C. D. Deshmukh):** The conditions on which Scheduled Banks make advances against different types of securities are varied in character and differ from bank to bank and from customer to customer. The rates of interest charged and the margin stipulated in regard to advances against the various types of securities by some of the bigger Scheduled Banks are as follows:

	Margin	Rate of interest
(i) Balloon	10—30%	4—4½%
(ii) Yarn and textile goods	10—30%	3½%—5½%
(iii) Foodgrains	20—35%	4½%—6½%
(iv) Oil Seeds	25—40%	4½%—6½%
(v) Shares in joint stock companies	40—50%	½ —5%
(vi) Gur and Sugar	25—35%	4 %—6%
(vii) Bill of lading	Margins as well as the rates vary, depending on the type of commodity represented by the bill of lading, the status of the importer/exporter etc	

#### TECHNICAL TRAINING OF INDIAN STUDENTS ABROAD

**419. Shri Vidyalankar:** Will the Minister of Education be pleased to state:

(a) the number of Indians receiving Technical Training in foreign countries (country-wise);

(b) the amount of money spent by the Central Government on such Training in 1950-51, 1951-52, and the amount of money likely to be spent in 1952-53; and

(c) any amount spent on to be spent by any of the foreign countries towards this end, and the conditions attached to such aid?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) to (c). A statement giving the information is laid on the Table of the House. [See Appendix VIII, annexure No. 38.]

#### CANTONMENT FORESTS IN RANIKHET

**420. Shri Bansal:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Cantonment Forest in Ranikhet is a game sanctuary;

(b) whether it is a fact that military personnel have been shooting game in the forest; and

(c) if so, the steps taken or proposed to be taken against those who indulge in game shooting?

**The Minister of Defence (Shri Gopalaswami):** (a) Yes.

(b) No case has been reported.

(c) Does not arise.

#### RANIKHET CANTONMENT

**421. Shri Bansal:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a number of trees in the cantonment area of Ranikhet have been partly or completely chopped off against the Forest and Cantonment Byelaws;

(b) whether it is a fact that this has been done mainly to the trees in the compound of military personnel; and

(c) if so, the steps being taken or are proposed to be taken against those responsible for this destruction and spoliation of natural beauty of Ranikhet?

**The Minister of Defence (Shri Gopalaswami):** (a) and (b). No.

(c) Does not arise.

#### FOREIGN INSURANCE COMPANIES

**422. Shri Morarka:** Will the Minister of Finance be pleased to state the